HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

<u>O R D E R</u>

No. 1269 \$2025 RG/LP Dated: 01-09-2025

Subject: Regarding designation of Senior Advocates.

In exercise of powers vested under Section 16(2) of the Advocates Act, 1961 the High Court of Jammu & Kashmir and Ladakh is pleased to designate the following Advocates as "Senior Advocates" with effect from 19/08/2025 subject to the terms and conditions as laid down by the Advocates Act, 1961 read with the High Court of Jammu & Kashmir and Ladakh (Designation of Senior Advocates) Rules, 2025:

- 1. Shri Shabir Ahmad Naik
- 2. Shri Tahir Majid
- 3. Shri Syed Manzoor Ahmad
- 4. Shri Mushtaq Ahmad Chashoo
- 5. Shri Aseem Kumar Sawhney
- 6. Ms. Dipika Mahajan
- 7. Shri Ravinder Sharma
- 8. Shri Rakesh Kumar Chargotra
- 9. Ms. Masooda Jan
- 10.Shri Amit Gupta
- 11. Shri Tasaduq Hussain Khawaja
- 12. Shri Chander Shekher Gupta
- 13.Shri Vishal Sharma
- 14. Shri Nirmal Kishore
- 15. Shri Rameshwar Prasad Sharma
- 16.Shri Ajay Sharma
- 17. Shri Shah Mohd
- 18.Shri Sakal Bhushan
- 19. Shri Rajnish Raina
- 20.Ms. Shabeena Nazir
- 21.Shri Rohit Kohli
- 22.Shri Raman Sharma
- 23.Shri Anupam Raina
- 24.Ms. Shiyani Jalali

By Order

Registrar General (Officiating) Dated: 01-09-201

48724-48884 RG/LP

Copy to the:

- 1. Secretary General, Supreme Court of India, New Delhi.
- 2. All Registrar Generals' of the High Courts_
- 3. Principal Secretary to Hon'ble the Chief Justice, High Court of Jammu & Kashmir and Ladakh, Srinagar.
- 4. Secretary to Hon'ble Mr. /Mrs. Justice

6. Secretary, Bar Council of India, New Delhi. 7. All Secretaries of State Bar Councils 8. President Bar Associationsfor information. 9. Registrar Vigilance, High Court of Jammu & Kashmir and Ladakh, Srinagar. 10. Registrar Computers (I.T), High Court of Jammu & Kashmir and Ladakh, Srinagar. 11. Registrar Rules, High Court of Jammu & Kashmir and Ladakh, Srinagar. 12. Registrar Judicial, High Court of Jammu & Kashmir and Ladakh, Jammu/Srinagar. 13. Principal District and Sessions Judge 14. Director, J&K Judicial Academy, Srinagar. 15. Registrar Administration, High Court of Jammu & Kashmir and Ladakh, Srinagar. 16. CPC, e-Courts, High Court of J&K & Ladakh, Srinagar for getting the same uploaded on the official website of the High Court. 17. Manager, Govt. Press, Srinagar, for publication in the next issue of Government Gazette. 15. Director Information, J&K, Jammu/Srinagar with the request to publish the above notification in the two Daily Newspapers i.e. Daily Excelsior (Jammu), Kashmir Times (Jammu), Greater Kashmir (Srinagar) and Daily Srinagar Times (Srinagar) and also in the newspaper having wide circulation Union Territory of Ladakh. 18. Chief Librarian, High Court Wing, Jammu/Srinagar for keeping the record of the same. 19. Concerned Advocatesfor information and compliance. 20. Office file.

Registrar General (Officiating)

5. Advocate General, UT of Jammu & Kashmir and Ladakh, Srinagar.